

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2387
ANSWERED ON 06/08/2024**

RURAL ROADS IN UTTAR PRADESH

2387 MRS RUCHI VIRAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the district-wise details of the works undertaken in Uttar Pradesh particularly in Moradabad and Bijnor districts under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years;**
- (b) whether the Government is aware that the roads in the rural areas of Uttar Pradesh are still not in proper condition which is causing accidents every day; and**
- (c) if so, the details thereof and the plan of the Government to improve the condition of internal roads in rural areas?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): District-wise number of work completed in the State of Uttar Pradesh under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), including Moradabad and Bijnor districts during the last three Financial Year 2021-20, 2022-23 and 2023-24 are given at Annexure.

(b)&(c): As per Schedule I of Mahatma Gandhi NREGA Section 4 (3), Para 4 (1) Category: D: Rural Infrastructure (ii) Providing all-weather rural road connectivity to unconnected villages & Border area and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal

roads or streets including side drains and culverts within a village are permissible activities

Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. It was launched in the year 2000 as a measure towards alleviation of poverty in rural areas by providing access to basic services to the rural population by providing them good quality roads. Subsequently, new intervention/verticals namely PMGSY-II, Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) and PMGSY-III were added under the ambit of PMGSY for upgradation of rural roads and construction of strategically important roads in LWE Areas.

Since inception till 01.08.2024, a total of 21,124 roads of 77,414 km have been sanctioned and 20,447 roads measuring 73,481 km have been constructed in the State of Uttar Pradesh under various interventions/verticals of PMGSY.

All PMGSY road works are covered by initial five-year (Defect Liability Period (DLP)) maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document of PMGSY. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5 year post construction maintenance (post DLP period), PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

For Information Technology (IT) based monitoring of maintenance of PMGSY roads in the Defect Liability Period (DLP) and post DLP phase, Electronic Maintenance of Rural Roads (eMARG) has been introduced. Payment to the contractor is to be made through eMARG which is based on the existing condition of road, its cross drainage works and traffic assets.

In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized under PMGSY. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

During the last three years, total 1,988 National Quality Monitor (NQM) inspections have been carried out in the State of Uttar Pradesh. Further, National Rural Infrastructure Development Agency (NRIDA) has issued advisory on 07.02.2017 to the States on Road Safety advising them to constitute an in-house separate cell with the existing technical staff to monitor the road safety issues during planning, construction and operation of PMGSY projects.

Further, PMGSY-III guidelines also specify that safety aspects have to be an integral part of road design during the preparation of Detailed Project Reports (DPRs). It is mandated to undertake design stage road safety audit of all PMGSY-III roads, which are more than 5 km in length. NRIDA has issued detailed guidelines in this regard on 06.10.2020. So far, Design Stage Road Safety Audit has been conducted for 3,899 roads sanctioned under PMGSY-III.

NRIDA has also circulated a list of 830 certified Road Safety Auditors who have completed two-week course on road safety audit conducted by Government recognized institutes such as Indian Academy of Highway Engineers (IAHE), Central Road Research Institute (CRRI), Asian Institute of Transport Development (AITD) etc. The States have been advised to use these Road Safety Auditors for conducting Road Safety Audits of PMGSY roads.

The Central Government and the States, including the State of Uttar Pradesh, are jointly taking the above initiatives for road maintenance and safety.

Annexure

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2387 dated 06.08.2024

District-wise number of work completed in the State of Uttar Pradesh under Mahatma Gandhi NREGS, including Moradabad and Bijnor districts during the last three Financial Years 2021-22, 2022-23 and 2023-24.				
Sl. No.	District	Number of works completed		
		2021-22	2022-23	2023-24
1	AGRA	5629	12253	7245
2	ALIGARH	7321	16855	9390
3	AMBEDKAR NAGAR	9062	27845	11732
4	AMETHI	30492	17000	17745
5	AMROHA	9906	17462	9739
6	AURAIYA	3468	7052	6473
7	AYODHYA	16448	14604	13674
8	AZAMGARH	23406	35063	32417
9	BAGHPAT	236	200	50
10	BAHRAICH	41724	42597	35513
11	BALLIA	12759	29292	24804
12	BALRAMPUR	7506	20439	15489
13	BANDA	18427	22513	19509
14	BARABANKI	24688	19518	21633
15	BAREILLY	12585	16496	12396
16	BASTI	27510	29966	24668
17	BIJNOR	16242	12533	13592
18	BUDAUN	5755	11019	7300
19	BULANDSHAHR	2589	2922	3261
20	CHANDAULI	6381	15748	12776
21	CHITRAKOOT	9266	12154	7018
22	DEORIA	8144	18073	13055
23	ETAH	6274	7381	12357
24	ETAWAH	7595	10731	8916
25	FARRUKHABAD	6913	9030	9002
26	FATEHPUR	20556	22328	17616
27	FIROZABAD	6828	11900	12543
28	GAUTAM BUDDHA NAGAR	37	98	5
29	GHAZIABAD	0	0	0
30	GHAZIPUR	19922	29706	18739
31	GONDA	25329	15923	16601
32	GORAKHPUR	20436	26311	10173

33	HAMIRPUR	9886	10207	8532
34	HAPUR	447	531	766
35	HARDOI	19620	28705	22531
36	HATHRAS	3506	3169	2931
37	JALAUN	11651	16324	13306
38	JAUNPUR	35310	55307	27156
39	JHANSI	14743	11637	7645
40	KANNAUJ	12505	6074	12506
41	KANPUR DEHAT	6112	12717	9140
42	KANPUR NAGAR	5244	6387	6401
43	KASHGANJ	6774	5410	4364
44	KAUSHAMBI	15403	10051	10198
45	KHERI	46348	46390	33106
46	KUSHI NAGAR	19757	22106	16129
47	LALITPUR	3839	20147	16058
48	LUCKNOW	9084	5334	5132
49	MAHARAJGANJ	15878	21198	19895
50	MAHOBA	5168	6521	6558
51	MAINPURI	12585	17004	13961
52	MATHURA	6055	14241	3224
53	MAU	15395	17388	15254
54	MEERUT	2595	1385	1545
55	MIRZAPUR	21120	24185	14435
56	MORADABAD	10088	11381	6359
57	MUZAFFARNAGAR	5182	3635	2240
58	PILIBHIT	21732	12118	12373
59	PRATAPGARH	17669	51136	36346
60	PRAYAGRAJ	38112	45368	34989
61	RAE BARELI	31136	23946	25294
62	RAMPUR	6556	9200	9798
63	SAHARANPUR	6573	10629	5142
64	SAMBHAL	4886	11265	7741
65	SANT KABEER NAGAR	11648	43950	21131
66	SANT RAVIDAS NAGAR	9531	13231	8146
67	SHAHJAHANPUR	15869	12075	28792
68	SHAMLI	1407	2500	840
69	SHRAVASTI	8064	5521	9570
70	SIDDHARTH NAGAR	15061	25337	13246
71	SITAPUR	64724	39519	33258
72	SONBHADRA	18039	21911	22292
73	SULTANPUR	41208	25609	19124
74	UNNAO	25471	9042	14016
75	VARANASI	8402	15232	13677
	Total			

		1,073,817	1,290,035	1,020,578
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